

**MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) :** (a) to (d). The information is being collected and will be laid on the Table of the House.

**Claims Through Advertisements Regarding Debenture Issues**

4045. **SHRI C. MADHAV REDDI :** Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that some companies have been making misleading claims through advertisements regarding profits/gains by the debenture issues floated in the market by them; and

(b) if so, whether MRTP Commission has made any inquiry into such cases and taken action against the erring companies ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b). The MRTP Commission has so far instituted enquiries in two such cases under the relevant provisions of the MRTP Act, 1969 to ascertain whether they have been making misleading claims through advertisements regarding profits/gains by the debenture issues floated in the market by them.

**Faults in Maruti Vehicles**

4046. **SHRI C. MADHAV REDDI :** Will the Minister of INDUSTRY be pleased to state :

(a) whether Government's attention has been drawn to various serious faults in Maruti vi.z poor body, poor windscreen and over-sized engine for Indian conditions;

(b) if so, whether any corrective steps are contemplated; and

(c) whether Government propose to appoint a fact finding group to study these lacuna in depth with representatives of experts of IIT, Delhi ?

THE MINISTER OF STATE FOR PUBLIC ENTERPRISES IN THE MINIS-

**TRY OF INDUSTRY (PROF. K. K. TEWARY) :** (a) No, Sir.

(b) and (c). Do not arise.

**Loans Raised by ONGC**

4047. **SHRI K PRADHANI :** Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the details of outstanding loans raised by the Oil and Natural Gas Commission;

(b) the repayments burden for 1986-87;

(c) whether the Commission is facing and difficulty in repayments; and

(d) if so, the steps taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) The outstanding loans of ONGC as on 18th March, 1987 are as follows :

	Rs. crores
(i) Rupee loans from Government of India or Oil Industry Development Board-	94.50
(ii) World Bank, OPEC, etc. Loans	644.71
(iii) Foreign Commercial borrowings.	1621.66
(iv) Suppliers/Buyers credit	375.24
Total	<u>2736.11</u>

(b) The amount of repayment due in 1986-87 is as follows :

	Rs. crores
(i) Repayment of principal	221.20
(ii) Interest payments	206.18
Total	<u>427.38</u>

(c) No Sir.

(d) Does not arise.

[*Translation*]

**Indirect Liquor Advertisements in Newspapers**

4048. SHRI SHANTI DHARIWAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether all India Consumer Council, Hyderabad has made a complaint to the MRTP Commission against the advertisements about liquor issued by liquor manufacturing companies in newspapers and magazines without specifically identifying the products ;

(b) if so, the number of companies against which complaints have been received ; and

(c) the action taken against each ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM):  
(a) Yes, Sir.

(b) Four.

(c) The MRTP Commission has instituted enquiries in all the four cases under the relevant provisions of the MRTP Act, 1969.

[*English*]

**Protocol with U. S. S. R. for induction of new technologies and manufacture of new generation of equipment by heavy machine builders**

4049. SHRIMATI BASAVARAJESWARI : Will the Minister of INDUSTRY be pleased to state :

(a) whether India and Soviet Union signed a protocol for long term production cooperation alongwith induction of new technologies and manufacture of a

new generation of equipment by heavy machine builders in the country ;

(b) if so, the main features of the protocol and the Industries that will be benefited ; and

(c) when this scheme will be implemented and how far it will be helpful to the field of Industry ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. TEWARY) : (a) Yes, Sir.

(b) and (c). The Protocol seeks to broadly identify areas where production cooperation is possible between the two countries and such other measures as are necessary to smoothen and quicken the process. Industrial sectors like metallurgical, mining, machine tools, power generation, chemical etc. will benefit by way of updation and induction of new technologies and exports. Implementation will depend upon detailed interaction between cooperating parties on either side and conclusion of commercial agreements.

**Conference of State Industry Ministers**

4050. SHRIMATI BASAVARAJESWARI : Will the Minister of INDUSTRY be pleased to state :

(a) whether a conference of State Industry Ministers was held on 11 December, 1986; and

(b) if so, the subjects discussed in the conference and the decision taken ?

THE MINISTER OF STATE OF THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM):  
(a) Yes, sir. A Conference of State Industry Minister was held on the 10th December, 1986 at New Delhi.

(b) The topics discussed at the Conference included industrial policy measures, modernisation and upgradation of